

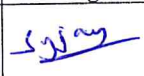
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

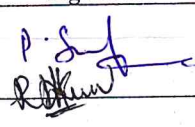
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(PB) No.78/397-398/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No.04/2009
NAME OF THE COMPANY	Maytas Properties Ltd
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Maytas Properties Ltd
UNDER SECTION	388B,397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy .	Advocate	sujan35@gmail.com 916 0001435	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for P. Subash R. Narayana Kumar	Advocate R3 to R6	9849056556	

Heard Sri T. Sujan Kumar Reddy, Counsel for Petitioner and Sri R. Narayana Kumar, Learned Counsel on behalf of Sri P. Subash, Learned Counsel for Respondent 3-6, The Learned Counsel for Petitioner submit that the issue remain to be adjudicated with regard to provisions of 388 B (17(a) of Companies Act, 1953. All parties are given liberty to file their written brief on or behalf 05.10.2017.



Member (T)



Member (J)

Bm

(2)

CP/4/2009

1) G. DURGA BOSE
9989006662

RESP. No. 6

G. D. Bose

2) T Susan Kumar Reddy for Petitioner
9160001435

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